

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF FOOD, SUPPLY & CONSUMER AFFAIRS  
K-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELH

No. F.2 (05)/DLA/MS/F&S/P&C/2018/ 768

Dated. 8.8.18

To,

✓ The Dy.Secretary,( Question Branch)  
Delhi Legislative Assembly  
Old Secretariat, Delhi- 110054.

Sub:- Delhi Legislative Assembly Un-Starred Question No. 196 asked by Sh.Ajay Dutt  
,MLA due for answer on 09.08.2018.

Sir,

With reference to above cited subject, I am directed to forward herewith  
100 copies of reply of the above question duly authenticated by the Competent  
Authority.

Encl:- As above.

Yours faithfully

(RAJESH K.AHUJA)

ASSTT.COMMISSIONER (F&S)

No. F.2 (05)/DLA/MS/F&S/P&C/2018/ 769

Dated 8.8.18

Copy forwarded to :-

1. The Director, Directorate of Information and Publicity, Government of NCT  
of Delhi, Old Secretariat, Delhi along with 150 copies of the reply of above  
referred DLA Unstarred question of distribution of the House.

(RAJESH K.AHUJA)

ASSTT.COMMISSIONER (F&S)

खाद्य, संभरण एवं उपभोक्ता कार्यकलाप विभाग,  
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,  
के. ब्लॉक, विकास भवन, नई दिल्ली,

अतारांकित प्रश्न संख्या:-196

प्रश्नकर्ता का नाम :-श्री अजय दत्त

दिनांक- 09/08/2018

क्या खाद्य एवं आपूर्ति मंत्री यह बताने की कृपा करेंगे कि:-

| प्रश्न   | उत्तर   |
|--|---|
| क) पिछले तील सालों में आंबेडकर नगर में कितनी उचित दर दुकानें टर्मिनेट की गई हैं; | सर्कल 48 अम्बेडकर नगर विधान सभा क्षेत्र में 2 दुकाने टर्मिनेट हुई हैं ।                 |
| ख) नई दुकानों के अलॉटमेंट की क्या कोई योजना है; और                               | जी नहीं ।   |
| ग) नये राशनकार्ड कब से बनने शुरू हो जायेंगे ;                                    | राष्ट्रीय खाद्य सुरक्षा अधिनियम 2013 के अन्तर्गत राशन कार्ड बनाना एक सतत प्रक्रिया है । |

Asstt. Commissioner  
Department of Food Supplies & Consumer Affairs  
Govt. of NCT of Delhi  
K-Block, Vikas Bhawan, New Delhi-110002